

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

214. IVN.P /60/2023 C.P. (IB)/177(MB)2023

IN THE MATTER OF

M/s Om Sai Moulds & Plastics

VS

Pllastomax Engineering Private Limited

Section 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 25.06.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Intervener:- Adv. Samita Vaviya (VC)

For the Respondent:

ORDER

Adjourned to **01.07.2024**.

Sd/-
MADHU SINHA
Member (Technical)
//Anmol//

Sd/-
REETA KOHLI
Member (Judicial)